

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **25.01.2021** at **2.15 P.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA/807/IB/2020
PETITION NUMBER : CP/1210/IB/2018
NAME OF THE APPLICANT : Adept Technology Pvt Ltd
NAME OF THE RESPONDENT : Skhamuri Hymavathy
UNDER SECTION : 66(1) of IBC 2016

ORDER

Mr. Ulaganathan, Advocate for the Liquidator and Ms. Pornima, Advocate for the Respondent are present through Video Conferencing Platform.

At request of the Ld. Advocate for the Respondent, the matter stands adjourned to **15.02.2021**.

Let typed set of papers be made available by the Ld. Advocate for the Respondent to the Ld. Advocate for the Liquidator today itself.

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(ANIL KUMAR B)
MEMBER (TECHNICAL)

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(R.VARADHARAJAN)
MEMBER (JUDICIAL)